

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2161
ANSWERED ON:05.12.2014
EVASION OF SERVICE TAX
Joshi Shri Pralhad Venkatesh

Will the Minister of FINANCE be pleased to state:

(a) Whether the Directorate General of Central Excise and Intelligence has issued show cause notice to the Delhi International Airport Private Limited (DIAL) for allegedly evading service tax ; and

(b) If so, the details thereof and further action taken thereon?

Answer

Minister FINANCE MINISTER (SHRI ARUN JAITLEY)

(a) Yes, Sir.

(b) A Show Cause Notice dated 10.10.2014 for the period 2009- 10 and 2010-11 demanding Service Tax amounting to Rs.59,91,14,950 /- alongwith interest and penalty has been issued to the Delhi International Airport Private Limited for non- payment of Service Tax under the taxable service category "Renting of immovable property service" for consideration received by them from private developers in the name of "advance development cost". This Show Cause Notice is pending adjudication with the jurisdictional Commissioner of Service Tax.